

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.3(14)-HC/14-22/ 32719-15

Dated, Agartala
The 20th December, 2022

NOTICE INVITING RE-TENDER

In cancellation of earlier Notice Inviting Tender (NIT) issued vide No.F.3(14)-HC/14-22/ 27466 dated 09.11.2022, sealed Tenders / Quotations are again invited from Registered Firms/ Local reputed shops/ Suppliers for supply of Winter Liveries for Drivers, Gr-'D', D.R.Ws, Duftries, etc. of this Registry for the year 2022-23 as per terms and conditions and specifications mentioned below:-

1. Liveries are to be prepared according to the specification given below and delivered within a month from the date of issue of the formal work order.
2. The sealed Quotations mentioning the name of Mills together with sample of cloth and price for each item should reach the office of the undersigned on or before 03:00 PM of 10th January, 2023 (Tuesday) during office hours on working day and no Quotations/ tender will be received thereafter. The Quotation must be submitted by the interested bidders strictly as per the format provided at Annexure – I of this NIT. Any deviation from this format shall render the quotation liable to be rejected.
3. Rates should be inclusive for all consideration viz. CGST / SGST and all other applicable taxes and duties
4. The quotations shall be opened in the chamber of the undersigned on 12th January, 2023 (Thursday) at 11:00 AM in presence of the Quotationers who may like to be present.
5. The date of opening of Quotations may, however, be changed, if required, at the discretion of the Authority without any further notice or information.
6. The undersigned reserves the right to accept or reject any Quotation including the lowest one without assigning any reason, therefore.

7. The Quotationers in whose favour the work order will be issued will have to complete the supply order within the period as mentioned at Sl. No. 1 above and in case of failure in completing the supply exercise within the stipulated period without assigning acceptable genuine hindrances, the undersigned reserves the right to rescind the tender as well as the work order in whose favour it has been issued and get the balance work done through other Quotationers at the cost and risk of accepted Quotationer in respect of any increase in the rate and cost of material etc. and otherwise, if any.
8. No charge for supply of the articles from your end to this Registry will be borne by this Registry.
9. Specification may be obtained from the Court Officer (Court Officer's Section) of this Registry during office hours on any working day of this Registry. It may please be noted in this connection that the dresses supplied shall not be accepted if the clothes are not tallied with the approved sample.
10. The sealed envelope duly marked as "Tender for Supply of Winter Liveries for the Group-D, Drivers, DRWs and the quotation should contain the following documents:
 - a) Copy of PAN CARD
 - b) Copy of GST Registration Certificate.
 - c) Copy of Agartala Municipal Corporation Trade License.
11. In case the successful bidder fails to submit the required material/ Liveries or the quality of Liveries is not up to the mark/ standard, the EMD of the bidder shall be forfeited and the tender approved shall be cancelled. Thereafter, next successive bidder may be considered.
12. In the event of any breach of any terms and conditions or delay or default, the purchase order will be terminated and the EMD will be forfeited by the High Court of Tripura, Agartala. The decision of the Registrar General regarding due performance of terms and condition of purchase shall be final.

13. Conditional Tenders are liable to be rejected.
14. In case of revision of Statutory Levies/ Taxes during the finalisation period of Tender, the High Court of Tripura, Agartala reserves the right to ask for reduction in the prices.
15. Prices once approved will remain valid during the scheduled delivery period. Increase and decrease of Taxes and other statutory duties will not affect the price during this period. The supplier will be responsible for any increase in Taxes and Duties. Any increase in taxes and other statutory duties/ levies after the approval of Rates shall be to the supplier's account.
16. Payments shall be made after satisfactory execution of the order and supply of material in satisfactory condition on bill basis. The decision of the Registrar General towards satisfaction of quality of material shall be final. Payment of the material supplied under purchase order will be paid on receipt of complete consignment and checking of the material and on production of following:
 - a) Invoice in triplicate,
 - b) Delivery Challan duly signed by the consignee.
17. The Registrar General, High Court of Tripura, Agartala reserves the right, to award the work to one or more bidders.
18. The Registrar General, High Court of Tripura, Agartala reserves the right to terminate the supply order at any time by giving an intimation in writing without assigning any reason.
19. The decision of the Registrar General in all respect shall be final and binding on all.
20. The sealed quotations should reach on or before 03:00 PM of 16.01.2023 during office hours on working days and no quotation/ tender will be received thereafter

SPECIFICATION OF WINTER LIVERIES FOR GR-D /DRWs

For Males:-

1. Long Coat (not Achkan) reaching up to 4" above the knee in scarlet red felt with Navy Blue sleeves and Navy Blue front.
2. One Navy Blue slacks without bottom fold.
3. The pattern of waist belt and sleeves of the Coat will be Three inches waist belt with a single stripes round the sleeves.

For Females:-

1. Woolen Cardigan.

The firm whose quotation is accepted will have to deposit Rs. 2000/- (Two thousand) only (Refundable) as Security Deposit by Demand Draft in the form of call deposit in favour of the Registrar (Admn. P & M).

The authority has the discretion to accept / reject any tender / quotation without assigning any reason.

The authority is not bound to accept the lowest tender.

By Order,

Digitally signed by MOU
BANERJEE

Date: 2022.12.20 17:34:25 +05'30'

(M. BANERJEE)

DEPUTY REGISTRAR(JUDICIAL)

To :-

1. Notice Board of the High Court of Tripura, Agartala.
2. The System Analyst, High Court of Tripura, Agartala with a request for uploading the Tender Notice in the Web Site of the High Court of Tripura.

Digitally signed by MOU BANERJEE

Date: 2022.12.20 17:35:06 +05'30'

DEPUTY REGISTRAR(JUDICIAL)

FORMAT FOR QUOTATION FOR WINTER LIVERIESFOR MALES

Sl. No.	Particulars with specification	Colour Code	Brand	Per meter rate of the fabric	Per set stitching charge	Total
1.	Long Coat (not Achkan) reaching up to 4" above the knee	Navy Blue sleeves and Navy Blue front				
2.	Slacks with bottom fold.	Navy Blue				

FOR FEMALES

Sl. No.	Particulars with specification	Colour Code	Brand	Price per piece
1.	Woolen Cardigan	Navy Blue		